

ive but sizeable increases in excise duties is that these are necessary in the interest of exports and for avoiding too deep a cut in Plan outlay. Indeed, even as it is, I do not feel happy about not being able to provide more for the Plan than we did last year. That is why we propose to pursue a more positive policy of encouraging public and private investment activity as soon as the basic supply position in the country improves.

89. In the meanwhile, I can only hope that this Budget will contribute to the restoration of a climate of stability which is so essential for sound and sustained growth. We are determined also to redouble our efforts to provide a clean and efficient administration. I have every confidence that at this critical juncture, all sections of the community—farmers, workers, businessmen and leaders of public opinion—will give of their best so that the spell of stagnation which has been upon us for more than two years now is lifted and we begin to move forward once again to our cherished goals.

FINANCE (No. 2) BILL\*  
1967

12.25 hrs.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1967-68.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1967-68".

The motion was adopted

Shri Morarji Desai: I introduce† the Bill.

12.26 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday May, 26, 1967/Jyaishta 5, 1969 (Saka).

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 23-5-67.

†Introduced with the recommendation of the President.